

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:605
ANSWERED ON:13.08.2012
CENSUS ON SC ST
Dias Dr. Charles

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes / programmes being run/proposed to be implemented to promote higher education among the Scheduled Castes in more holistic and realistic manner;
- (b) if so, the details thereof; and
- (c) the details of the funds sanctioned, released and utilised under the various schemes being implemented during the last three years and the current year?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) and (b): Ministry of Social Justice & Empowerment is implementing following Schemes to promote higher education among the Scheduled Castes in more holistic and realistic manner:-

1. Post-Matric Scholarship (PMS) Scheme for SC students- The objective of the Scheme is to provide financial assistance to eligible scheduled caste students studying at post matriculation or post-secondary stage to enable them to complete their education.
2. Rajiv Gandhi National Fellowship for SC students- Under this scheme, 2000 fresh Fellowships are provided each year to eligible Scheduled Caste students pursuing M. Phil., Ph.D. and equivalent courses in universities, research and scientific institutions.
3. National Overseas Scholarship Scheme for SC etc. candidates- Under this Scheme, financial assistance is provided, each year, to maximum number of 30 meritorious students for pursuing higher studies abroad in specified fields of Master level courses and Ph.D. programmes.
4. Top Class Education Scheme for SC students – The objective of the scheme is to promote qualitative education amongst eligible SC students, by providing full financial support for pursuing studies beyond 12th class in selected institutions of excellence spread all over the country. There is a provision to provide 1250 fresh scholarships each year.

(c): the details of funds sanctioned, released and utilised under the above Schemes during the last three years and the current year, are given in the enclosed Statement.